

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/47437/2024 ARBP/96/2024	MANORANJAN KAR VS STATE OF ODISHA	SANDEEP PARIDA VS	// ( //
2	D-BLAPL/33093/2024 BLAPL/11454/2024	GOKUL @ GOKULA MAJHI VS STATE OF ODISHA	PRABHAV BEHERA VS	//0 SPECIAL JUDGE,BHAWANIPATNA(Kala 2(A)CC/0000015/2024
3	D-BLAPL/33389/2024 BLAPL/11455/2024	SAYED ISHAAN BUKHARI @ ISHAAN BUKHARI @ DOCTOR ISHAAN BUKHARI VS STATE OF ODISHA	ASIT KUMAR JENA VS	SPL.TASK FORCE /31 /2023 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0002285/2023
4	D-BLAPL/33396/2024 BLAPL/11456/2024	AJIT KUMAR NAYAK VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	BAMUNIGAM /136 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000179/2024
5	D-BLAPL/33520/2024 BLAPL/11457/2024	CHHABILA RANA VS STATE OF ODISHA	ANKANN PANDA VS	BHAWANIPATNA SADAR /274 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000695/2024
6	D-BLAPL/33924/2024 BLAPL/11458/2024	RAJU MONDAL VS STATE OF ODISHA	GYANA RANJAN DHAL VS	LAXMISAGAR P.S. /449 /2024 J.M.F.C. IV BHUBANESWAR(Khordha ) CT/0000977/2024
7	D-BLAPL/33917/2024 BLAPL/11459/2024	PARDESHI RANA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAUNISUNI /141 /2024 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000088/2024
8	D-BLAPL/33664/2024 BLAPL/11460/2024	PRASANTA SWAIN VS STATE OF ODISHA	ABINASH NAYAK VS	CHANDANPUR /130 /2024 SPECIAL JUDGE, PURI(Puri) TR/0000057/2024
9	D-BLAPL/33911/2024 BLAPL/11461/2024	MANTU PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SARANGADA /20 /2020 AD-HOC A.D.J. (FTSC), PHULBANI(Kand Spl/0000004/2019
10	D-BLAPL/33828/2024 BLAPL/11462/2024	SANKARSAN BARIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /155 /2024 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000093/2024
11	D-BLAPL/33824/2024 BLAPL/11463/2024	PRAVEEN KUMAR VS STATE OF ODISHA	S.S.RAY (2) VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C.,BERHAMPUR(Ganjam) GR/0002870/2023

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

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12	D-BLAPL/32895/2024 BLAPL/11464/2024	JAYA SHANKAR NAIK VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	BHAWANIPATNA SADAR /151 /2015 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA CT/0000466/2015
13	D-BLAPL/33822/2024 BLAPL/11465/2024	NILANCHAL BHUYAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /65 /2024 A.D.J.,PARALAKHEMUNDI(Gajapati ) ST/0000089/2024
14	D-BLAPL/33811/2024 BLAPL/11466/2024	SOUMYARANJAN DAS VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BANSADA /78 /2024 J.M.F.C,CHANDABALI(Bhadrak ) GR/0000172/2024
15	D-BLAPL/33785/2024 BLAPL/11467/2024	BALARAM PARIDA @ BALIA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BEGUNIAPADA /434 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOT GR/0001877/2024
16	D-BLAPL/33878/2024 BLAPL/11468/2024	MANORANJAN BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /343 /2024 J.M.F.C.,KANTABANJI(Balangir) GR/0000803/2024
17	D-BLAPL/33697/2024 BLAPL/11469/2024	RAJU BANERJEE VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KORAPUT TOWN /128 /2023 S.D.J.M.,KORAPUT(Koraput) GR/0000388/2023
18	D-BLAPL/33145/2024 BLAPL/11470/2024	PRAFULLA BARIK @ BABULA BARIK @ BABULI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	KHURDA MODEL /717 /2023 2ND A.D.J,KHURDA(Khordha ) ST/0000050/2024
19	D-BLAPL/33942/2024 BLAPL/11471/2024	SURENDRA KUANR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DEOGAON /183 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0001571/2024
20	D-BLAPL/33972/2024 BLAPL/11472/2024	JALIRUL BISWAS @ JAHIRUL BISWAS VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	ANGUL TOWN /563 /2014 SPL.JUDGE,ANGUL(Anugul ) Spl/0000096/2014
21	D-BLAPL/33990/2024 BLAPL/11473/2024	MADHU KUMAR VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000092/2024
22	D-BLAPL/33692/2024 BLAPL/11474/2024	RAJ PUROHIT ARJUN SINGH @ RAJ ARJUN SINGH VS STATE OF ODISHA	AMITABH NAIK VS	MACHHKUND /65 /2024 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000079/2024
23	D-BLAPL/33482/2024	KANHU DAS	RONALISHA PRADHAN	TOMANDO /395 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11475/2024	VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BHUBANE TR/0000564/2024
24	D-BLAPL/33478/2024 BLAPL/11476/2024	SANJAY DAS VS STATE OF ODISHA	RONALISHA PRADHAN VS	TOMANDO /395 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000564/2024
25	D-BLAPL/33141/2024 BLAPL/11477/2024	MANTU DALEI @ MANTU DALAI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	KABISURYANAGAR /437 /2023 ASST. SESSIONS JUDGE,KODALA(Ganja ST/000015/2024
26	D-BLAPL/33137/2024 BLAPL/11478/2024	BELA @ BELALSENNA SWAIN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	KABISURYANAGAR /437 /2023 ASST. SESSIONS JUDGE,KODALA(Ganja ST/000015/2024
27	D-BLAPL/33965/2024 BLAPL/11479/2024	MADAN SUNDAR GOUDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	JAGANNATHA PRASAD /349 /2024 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000522/2024
28	D-BLAPL/33473/2024 BLAPL/11480/2024	DEBASIS BARIK @ DEBU VS STATE OF ODISHA	RONALISA PRADHAN VS	BHARATPUR PS /230 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0000668/2024
29	D-BLAPL/33956/2024 BLAPL/11481/2024	RUKMAN KUMBHAR @ BABA KUMBHAR VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /236 /2024 A.D.J.,PADAMPUR(Bargarh ) Spl/0000049/2024
30	D-BLAPL/33485/2024 BLAPL/11482/2024	DEBASIS BARIK @ DEBU VS STATE OF ODISHA	RONALISHA PRADHAN VS	AIRPORT /129 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0000853/2024
31	D-BLAPL/33951/2024 BLAPL/11483/2024	KASHAL CHANDRA SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	BARGARH /533 /2024 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000085/2024
32	D-BLAPL/33858/2024 BLAPL/11484/2024	TIKILI JENA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	NIKIRAI /222 /2024 J.M.F.C,KENDRAPARA(Kendrapara ) GR/0000321/2024
33	D-BLAPL/34063/2024 BLAPL/11485/2024	DURGA CHARAN MAHARANA VS STATE OF ODISHA	SACHIDANANDA SAHOO VS	GOP /13 /2023 ADDL.SESSIONS JUDGE,NIMPARA(Puri) ST/0000045/2024
34	D-BLAPL/33895/2024 BLAPL/11486/2024	BAPU @ BISWARANJAN BARAL VS	PRASANTA KUMAR SAHOO VS	CHANDAPUR /145 /2024 A.D.J.,NAYAGARH(Nayagarh )

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

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35	D-BLAPL/33798/2024 BLAPL/11487/2024	STATE OF ODISHA PRAFULLA BEHERA @ KULU VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	TR/0000147/2024 NISCHINTAKOILI /108 /2020 A.D.J. SALIPUR(Cuttack) ST/0000014/2021
36	D-BLAPL/34261/2024 BLAPL/11488/2024	MOHAN SAGAR VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	NABARANGAPUR TOWN /216 /2024 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000844/2024
37	D-BLAPL/34259/2024 BLAPL/11489/2024	SUSANTA @ SUSANTA KANDAPAN VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	NABARANGAPUR TOWN /216 /2024 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000844/2024
38	D-BLAPL/33991/2024 BLAPL/11490/2024	BIJAYA KUMAR NAYAK VS STATE OF ODISHA	NIROD KUMAR SAHU VS	BHANDARIPOKHARI /7 /2023 J.M.F.C. II BHADRAK(Bhadrak ) GR/0000007/2023
39	D-BLAPL/34257/2024 BLAPL/11491/2024	AKBAR GARADA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	NABARANGAPUR TOWN /216 /2024 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000844/2024
40	D-BLAPL/33992/2024 BLAPL/11492/2024	SANJAYA @ ROHITA DANSANA VS STATE OF ODISHA	JAGABANDHU SAHU VS	GAISILET /171 /2024 A.D.J.,BARGARH(Bargarh ) Spl/0000042/2024
41	D-BLAPL/34256/2024 BLAPL/11493/2024	SANJAYA BENIA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	NABARANGAPUR TOWN /216 /2024 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000844/2024
42	D-BLAPL/33994/2024 BLAPL/11494/2024	SOM SOHEL PRADHAN VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	HINDOL /196 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0000596/2024
43	D-BLAPL/34093/2024 BLAPL/11495/2024	ARABINDA BAGHA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /184 /2023 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000100/2023
44	D-BLAPL/34214/2024 BLAPL/11496/2024	PURNA CHANDRA PRADHAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /958 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0001687/2024
45	D-BLAPL/34000/2024 BLAPL/11497/2024	JOTILAL BAMAR @ BANAR VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	KOIDA /46 /2023 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000055/2023

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

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46	D-BLAPL/34212/2024 BLAPL/11498/2024	PITAR PALA @ PITAR PALO @ PITAR PALA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /18 /2024 A.D.J.,PARALAKHEMUNDI(Gajapati ) ST/0000062/2024
47	D-BLAPL/34204/2024 BLAPL/11499/2024	KAPILA MALLICK @ BAMANA CHARANA MALICK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	KHURDA ROAD G.R.P.S. /65 /2018 1ST A.D.J.,PURI(Puri) ST/0000017/2019
48	D-BLAPL/31653/2024 BLAPL/11500/2024	PRAKASH YADAV @ PRAKASH VS STATE OF ODISHA	SAMVIT MOHANTY VS	THAKURGARH /330 /2022 SPECIAL JUDGE (POCSO), ANGUL(Anug) Spl/0000007/2024
49	D-BLAPL/34201/2024 BLAPL/11501/2024	LITU BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	LAXMISAGAR P.S. /439 /2024 J.M.F.C. IV BHUBANESWAR(Khordha ) CT/0000952/2024
50	D-BLAPL/34199/2024 BLAPL/11502/2024	GANGADHAR PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SAHID NAGAR P.S. /381 /2024 J.M.F.C. (III) BHUBANESWAR(Khordha ) CT/0000960/2024
51	D-BLAPL/34013/2024 BLAPL/11503/2024	CHINA MALIK VS STATE OF ODISHA	SATYA JEET ROUT VS	AUL /455 /2024 J.M.F.C,AUL(Kendrapara ) GR/0000696/2024
52	D-BLAPL/34192/2024 BLAPL/11504/2024	KUNA @ KUNA PRADHAN VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	KHARABEL NAGAR P.S. /389 /2024 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001535/2024
53	D-BLAPL/34190/2024 BLAPL/11505/2024	KHAGAPATI SISA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /213 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000140/2024
54	D-BLAPL/31561/2024 BLAPL/11506/2024	DEEPAK BEHERA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KUNDHEIGOLA /85 /2024 SPECIAL JUDGE,DEOGARH(Debagarh ) Spl/0000004/2024
55	D-CMAPL/45567/2024 CMAPL/394/2024	SUKANTI NAIK VS CHANDRA MUNDA	ADV. VS	// ()//
56	D-CMAPL/47664/2024 CMAPL/395/2024	BHAGYALATA PANDA VS DHIRINDRA KUMAR PATI	ADV VS	// ()//
57	D-CMAPL/47666/2024	MANORAMA MAHAPATRA	ADV	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMAPL/396/2024	VS DHIRINDRA KUMAR PATI	VS	() //
58	D-CMAPL/47667/2024 CMAPL/397/2024	URMILA MAHAPATRA VS DHIRINDRA KUMAR PATI	ADV VS	// () //
59	D-CMP/45600/2024 CMP/1294/2024	SAKUNTAL DAS @ KHUNITA VS PRAVAT KUMAR BEURA @ KHUNTIA	DEBASHIS NANDA VS	// CIVIL JUDGE (SD),2ND COURT,CUTTACK CS/0000205/2013
60	D-CMP/46454/2024 CMP/1295/2024	SANJAY VIRJI PALAN@SANJAY PALAN VS NIMISH ATHA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsuguda) EC/000010/2018
61	D-CMP/46776/2024 CMP/1296/2024	NRUSINGHA BEHERA VS PADMANAVA BEHERA	SACHIDANANDA SAHOO VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur ) CS/0000206/2011
62	D-CMP/46823/2024 CMP/1297/2024	JAYANTA@JAYANT KUMAR MOHANTY VS BISHNUPRIYA MOHANTY	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK Testa Case/0000013/2005
63	D-CMP/47343/2024 CMP/1298/2024	SANTILATA SATAPATHY VS SRI BRAHAMACHARI SRI RABINDRA NATH DAS	PRASANTA KUMAR MOHANTY (2) VS	// CIVIL JUDGE (JR DIV ), BASTA(Baleshwar) CS/0000667/2019
64	D-CMP/47357/2024 CMP/1299/2024	MAHENDRA KUMAR SAMANTARAY VS CHARULATA PATRA	SIDHARTHA MISHRA VS	// DIST.&SESSIONS JUDGE,KENDRAPARA Fao/0000033/2023
65	D-CMP/47752/2024 CMP/1300/2024	PARESH NATH MOHANTY VS PRITAM KUMAR DAS	BIBEKANANDA BHUYAN VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK IA/0000001/2024
66	D-CONTC/46121/2024 CONTC/7700/2024	ANNADA BIJAY PATTANAYAK VS PREMJIT NAYAK, OAS(SS)	ADV. VS	// () //
67	D-CONTC/47290/2024 CONTC/7701/2024	MANDAKINI MOHAPATRA VS YAMINI SARANGI, IAS	ADV. VS	// () //
68	D-CONTC/47374/2024 CONTC/7702/2024	PABITRA CHAKRABARTY VS	SHASHANKA SHEKHAR PATRA VS	// ()

## ORISSA HIGH COURT

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69	D-CONTC/45926/2024 CONTC/7703/2024	RAJAN CHOPRA, IAS JAYANTI MOHANTY VS DR. ARTABANDHU NAYAK, DIRECTOR OF NURSING,	ADV. VS	// // 0 //
70	D-CONTC/45217/2024 CONTC/7704/2024	BHARAT CHANDRA SHYANTI VS DR. CHANDRA SEKHAR PADHI, ENG.-IN-CHIEF, WATER RESOURCES	ADV. VS	// 0 //
71	D-CONTC/46771/2024 CONTC/7705/2024	NIRMALENDU CHATTERJEE VS ASHWINI KUMAR NAIK, TAHASILDAR,BALASORE	BRAHMANANDA TRIPATHY VS	// 0 //
72	D-CONTC/47035/2024 CONTC/7706/2024	MANASA RANJAN PATI VS RANJAN KUMAR GIRI, D.E.O, JAJPUR	ADV. VS	// 0 //
73	D-CONTC/47044/2024 CONTC/7707/2024	NIRANJAN SAHOO VS ASWATHY S, I.A.S	ADV. VS	// 0 //
74	D-CONTC/43197/2024 CONTC/7708/2024	BAISNABA CHARAN NAYAK VS ARABINDA KUMAR PADHEE, IAS	ADV. VS	// 0 //
75	D-CONTC/47117/2024 CONTC/7709/2024	BANSHIDHAR MALLICK VS SATYABRATA SAHU, IAS	ADV VS	// 0 //
76	D-CONTC/46809/2024 CONTC/7710/2024	PANKAJ SHARMA VS AMULYA KUMAR PRADHAN, DEO, SUNDERGARH	ADV. VS	// 0 //
77	D-CONTC/47601/2024 CONTC/7711/2024	JAGANNATH DAS VS ANU GARG, I.A.S.	ADV VS	// 0 //
78	D-CONTC/47472/2024 CONTC/7712/2024	CHINMAY KUMAR MOHANTA VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
79	D-CONTC/47473/2024 CONTC/7713/2024	HEMANANDA DAS VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/47476/2024 CONTC/7714/2024	TRUPTI PATRA VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
81	D-CONTC/47477/2024 CONTC/7715/2024	BIKRAM KESHARI DEY VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
82	D-CONTC/47478/2024 CONTC/7716/2024	JAGDISH DEO VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
83	D-CONTC/47481/2024 CONTC/7717/2024	SUNELIKA PRAHARAJ VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
84	D-CONTC/47482/2024 CONTC/7718/2024	JYOTI KISHORE MAHANTA VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
85	D-CONTC/47483/2024 CONTC/7719/2024	BAPI SAHANI VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
86	D-CONTC/47485/2024 CONTC/7720/2024	RAMYA RACHANA MOHANTY VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
87	D-CONTC/47231/2024 CONTC/7721/2024	BARADA PRASAD RATH VS ANU GARG, I.A.S,	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
88	D-CONTC/47468/2024 CONTC/7722/2024	RAHAS CHANDAN VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
89	D-CONTC/47469/2024 CONTC/7723/2024	SARUN KUMAR SAHANI VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
90	D-CONTC/47470/2024 CONTC/7724/2024	JHUNI RANI MOHANTA VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
91	D-CRLA/31084/2024	KHILO RANJU@CHANTI@BISHANT@BINGSHANTA	PRASANTA KUMAR JENA	CHITRAKONDA /7 /2012

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

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	CRLA/1144/2024	VS UNION OF INDIA	VS	DISTRICT & SESIONS JUDGE,BHUBANE TR/0000024/2012
92	D-CRLA/32273/2024 CRLA/1145/2024	SUSANTA HATI VS STATE OF ODISHA	HIMANSU SEKHAR MISHRA VS	BOLANGIR SADAR /137 /2021 1ST ADDL SESSIONS JUDGE CUM PO,C SC/0000080/2021
93	D-CRLA/32342/2024 CRLA/1146/2024	ASHOK MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /171 /2019 AD-HOC A.D.J. (FTSC),KENDRAPARA(K ST/0000010/2022
94	D-CRLA/32548/2024 CRLA/1147/2024	KUMARI MOHANTY VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /109 /2021 A.D.J,ODAGAON(Nayagarh ) ST/0000020/2023
95	D-CRLA/32925/2024 CRLA/1148/2024	CHAITANYA ROUT VS STATE OF ODISHA	AJIT KUMAR RAUT VS	LAKHANPUR /234 /2023 A.D.J.,JHARSUGUDA(Jharsuguda ) CT/0000045/2023
96	D-CRLA/33378/2024 CRLA/1149/2024	RAJENDRA BEHERA VS STATE OF ODISHA	S.S.RAY (2) VS	JARADA /127 /2019 ADHOC ADDL.DIST. AND SESSIONS JU ST/0000118/2019
97	D-CRLA/33872/2024 CRLA/1150/2024	PRAKASH NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /56 /2021 AD-HOC A.D.J. (FTSC), PHULBANI(Kand ST/0000048/2021
98	D-CRLA/33643/2024 CRLA/1151/2024	ABDUL SIDDIK KHAN VS STATE OF ODISHA	KUMAR KASHYAP VS	JALESWAR /266 /2018 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000085/2021
99	D-CRLMC/29718/2024 CRLMC/4296/2024	DR. JAYAPRAKASH PANY VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	TANGI (KHURDA) /578 /2023 J.M.F.C,TANGI(Khordha ) GR/0000525/2023
100	D-CRLMC/32503/2024 CRLMC/4297/2024	JAYAPRAKASH DASH @ JAYAPRAKASHA VS STATE OF ODISHA	ARIJEET MISHRA VS	BANKI /260 /2016 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttac GR/0000357/2016
101	D-CRLMC/33315/2024 CRLMC/4298/2024	CHAITANYA SAHU VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	CHARMAL /3 /2015 ADDL.SESIONS JUDGE CUM SPL JUDG ST/0000003/2022
102	D-CRLMC/33345/2024 CRLMC/4299/2024	BABULA @ MAHESWAR GOUDA VS	SANJIB KUMAR BHANJADEO VS	PURUSHOTTAMPUR /168 /2013 SPL.JUDGE, CHATRAPUR (GANJAM)(Ga

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/33477/2024 CRLMC/4300/2024	STATE OF ODISHA ANIL PANDI VS	AMIT BISWAL VS	ST/0000097/2014 SPL.TASK FORCE /29 /2021 SPL.JUDGE,BALASORE(Baleshwar)
104	D-CRLMC/32335/2024 CRLMC/4301/2024	STATE OF ODISHA RAJIB JAGADEV @ JAGDEV VS	SANJIT MISHRA VS	Spl/0000199/2021 //0 SPECIAL JUDGE,NAYAGARH(Nayagarh )
105	D-CRLMC/33689/2024 CRLMC/4302/2024	STATE OF ODISHA KANHU CHARAN BEHERA VS	PRIYARANJAN MOHANTY VS	TR/0000035/2019 INDUASTRIAL,NISA /99 /2015 C.J.M.,ANGUL(Anugul )
106	D-CRLMC/33695/2024 CRLMC/4303/2024	STATE OF ODISHA NIRUPAMA SAHA VS	BASUDEV PUJARI VS	CT/0000076/2016 // SPL.CJM (CBI),BHUBANESWAR(Khordha )
107	D-CRLMC/31866/2024 CRLMC/4304/2024	REPUBLIC OF INDIA SATYANARAYAN NAIK VS	SIDDHARTH GOUTAM DAS VS	CRMC/0000004/2022 PATNAGARH /54 /2023 SPECIAL JUDGE,BALANGIR(Balangir)
108	D-CRLMC/33707/2024 CRLMC/4305/2024	STATE OF ODISHA FAKIR MOHAN MAJHI@FAKIR MAJHI VS	JAYANTA KUMAR MAJHI VS	Spl/0000025/2023 //0 A.D.J.,BALASORE(Baleshwar)
109	D-CRLMC/33720/2024 CRLMC/4306/2024	STATE OF ODISHA SOMANATH GEMEL VS	MANORANJAN PADHY VS	ST/0000044/2011 MACHHKUND /57 /2022 ADDL.SESIONS JUDGE CUM SPECIAL
110	D-CRLMC/33761/2024 CRLMC/4307/2024	STATE OF ODISHA RANJAN BARIK VS	GOURI KUMAR RATH VS	TR/0000061/2022 BANAPUR P.S. /143 /2018 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha )
111	D-CRLMC/31467/2024 CRLMC/4308/2024	STATE OF ODISHA DHANESWAR SAHOO VS	SOUMYA RANJAN MOHANTY VS	GR/0000210/2018 JALESWAR /11 /2020 SPL.JUDGE,BALASORE(Baleshwar)
112	D-CRLMC/33663/2024 CRLMC/4309/2024	STATE OF ODISHA JAGATJYOTI MOHANTY VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	Spl/0000019/2020 NAYAPALLI P.S. /477 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha )
113	D-CRLMC/33767/2024 CRLMC/4310/2024	STATE OF ODISHA GANGADHAR BISHWAL@GANGADHAR BISWAL VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	CT/0001001/2023 SAHADEV KHUNTA /387 /2023 S.D.J.M.,BALASORE(Baleshwar) ICC/0000751/2023

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/33779/2024 CRLMC/4311/2024	KUMUDA CHANDRA PANDA VS STATE OF ODISHA	BIDYADHAR MANSING VS	KHANDAGIRI P.S. /289 /2017 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0002912/2017
115	D-CRLMC/34229/2024 CRLMC/4312/2024	SUSANTA KUMAR SWAIN VS STATE OF ODISHA(VIG.)	PRANAY KUMAR MAHARAJ VS	CUTTACK VIGILANCE /31 /2024 ( ) //
116	D-CRLMC/32261/2024 CRLMC/4313/2024	BISWA PRAKASH SHRAMA VS SUSHREE SANGITA BARIK	BASUDEV PUJARI VS	ATHGARH /235 /2017 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C ICC/0000020/2021
117	D-CRLMP/30060/2024 CRLMP/1531/2024	URMILA SETHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	/ /0 ( ) //
118	D-CRLMP/32320/2024 CRLMP/1532/2024	ARNAPURNA MALLIK VS STATE OF ODISHA	ASISH KUMAR RAY VS	/ /0 ( ) //
119	D-CRLMP/32578/2024 CRLMP/1533/2024	DAMAYANTI PRUSTY VS STATE OF ODISHA	NILA MADHAB PRAHARAJ VS	/ /0 ( ) //
120	D-CRLMP/33004/2024 CRLMP/1534/2024	BRAJESWARI GANTAYAT VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JARADA /9 /2024 ( ) //
121	D-CRLMP/33505/2024 CRLMP/1535/2024	MAHESH CHANDRA MOHANTY VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	TIRTOL /362 /2024 ( ) //
122	D-CRLMP/33187/2024 CRLMP/1536/2024	BIJAYALAXMI MAHAPATRA VS STATE OF ODISHA	NISHIKANTA MISHRA VS	PIPLI /89 /2023 ( ) //
123	D-CRLMP/30801/2024 CRLMP/1537/2024	PRIYABRATA DEBATA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	/ /0 ( ) //
124	D-CRLMP/31081/2024 CRLMP/1538/2024	LIZA RANI DAS VS STATE OF ODISHA	RAMA CHANDRA JENA VS	SINGLA /136 /2022 ( ) //
125	D-CRLMP/32739/2024	SASMITA MOHANTY	BIBHUNANDAN NAYAK	/ /0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/1539/2024	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/34321/2024 CRLMP/1540/2024	RANJAN KUMAR SAHOO VS STATE OF ODISHA	BINI MISHRA VS	//0 () //
127	D-CRLMP/34308/2024 CRLMP/1541/2024	NAROTTAM KHAMARI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	//0 () //
128	D-CRLMP/32813/2024 CRLMP/1542/2024	BAIKUNTHA NAIK VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	//0 () //
129	D-CRLMP/33399/2024 CRLMP/1543/2024	SASHIKANTA NAYAK VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	//0 () //
130	D-CRLMP/33540/2024 CRLMP/1544/2024	JAMBESWAR SAHU VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
131	D-CRLMP/32825/2024 CRLMP/1545/2024	SRIKANT KUMAR DASH VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	//0 () //
132	D-CRLMP/33574/2024 CRLMP/1546/2024	BIPIN BIHARI BEHERA VS STATE OF ODISHA	ACHYUTA PRIYADARSAN MISHRA VS	RAIKIA /26 /2024 () //
133	D-CRLMP/33112/2024 CRLMP/1547/2024	MANASI SWAIN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	Maitri Vihar PS /485 /2024 () //
134	D-CRLMP/33582/2024 CRLMP/1548/2024	RESMA SULATANA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	//0 () //
135	D-CRLMP/33711/2024 CRLMP/1549/2024	SISHIR KUMAR BALIYARSINGH VS STATE OF ODISHA	KABIRAJ PRADHAN VS	//0 () //
136	D-CRLMP/33730/2024 CRLMP/1550/2024	USHARANI SENAPATI VS	ASWINI KUMAR SAHOO VS	//0 J.M.F.C.,BHUBANESWAR(Khordha )

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMP/33771/2024 CRLMP/1551/2024	COMMISSIONER OF POLICE, BBSR KRUSHNA CHANDRA ACHARYA VS STATE OF ODISHA	KARUNAKAR GAYA VS	MISCA/0000725/2024 JAGATSINGPUR /352 /2023 ) //
138	D-CRLMP/34076/2024 CRLMP/1552/2024	SUJATA DAS VS STATE OF ODISHA	JIBANKANTA PATTANAİK VS	BANIGOCHA /64 /2024 ) //
139	D-CRLMP/32581/2024 CRLMP/1553/2024	BULU SETHI @ A.BULU SETHI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	//0 ) //
140	D-CRLMP/32609/2024 CRLMP/1554/2024	DURYODHAN DAS VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BADACHANA /386 /2024 ) //
141	D-CRLMP/33051/2024 CRLMP/1555/2024	JYOSHNAMAYEE SWAIN VS STATE OF ODISHA	BUDHIRAM DAS VS	//0 ) //
142	D-CRLMP/33082/2024 CRLMP/1556/2024	SAROJINI SETHI VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 ) //
143	D-CRLMP/33877/2024 CRLMP/1557/2024	SANKAR SUKLA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 ) //
144	D-CRLMP/33252/2024 CRLMP/1558/2024	BARSHARANI PRADHAN VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	//0 ) //
145	D-CRLREV/33759/2024 CRLREV/665/2024	DR.SURANATH JYOTISHI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	SAMBALPUR VIGILANCE /79 /2012 SPL.JUDGE (VIG), SUNDERGARH(Sundar) CT/0000028/2013
146	D-MACA/46976/2024 MACA/1144/2024	ICICI LOMBARD GENERAL INSURANCE CO.LTD., MUMBAI VS RUMI BARIK	SOMNATH ROY VS	// 1ST M.A.C.T., ANGUL(Anugul ) Mac/0000086/2021
147	D-MACA/44799/2024 MACA/1145/2024	MANGER(LEGAL),SRIRAM G.I.CO.LTD.,BBSR VS RABI DEHURY	ADAM ALI KHAN VS	// 4TH M.A.C.T. KEONJHAR(Kendujhar) Mac/0000077/2022

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-MACA/45806/2024 MACA/1146/2024	LEGAL MANAGER, H.D.F.C. ERGO GENERAL INSURANCE COMPANY LTD., CUTTACK VS RINA SETHI	G.P.DUTTA VS	// 1ST M. A.C.T.,JAJPUR(Jajapur ) Mac/0000095/2021
149	D-MATA/47756/2024 MATA/400/2024	RAJ KISHORE MOHANTY VS SNIGDHA PATNAIK @ MOHANTY	BIBEKANANDA BHUYAN VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000634/2015
150	D-MSA/48038/2024 MSA/44/2024	M/S UTKAL REALTORS PVT. LTD., KHURDA VS AKHIL AGARWAL	LALIT KUMAR MAHARANA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000096/2023
151	D-MSA/48040/2024 MSA/45/2024	M/S UTKAL REALTORS PVT LTD., KHURDA VS NEERAJ BERI	LALIT KUMAR MAHARANA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000097/2023
152	D-RPFAM/47758/2024 RPFAM/328/2024	SUBRAT NAHAK VS ANULEKHA PRIYADARSHINI NATH	SUJATA JENA VS	// JUDGE,FAMILY COURT,ANGUL(Anugul) Crp/0000005/2024
153	D-RSA/45787/2024 RSA/416/2024	SANGEETA DEVI VS PRAKASH CHANDRA PANI	ARUN KUMAR MISHRA 2 VS	// 2ND ADJ,CUTTACK(Cuttack) RFA/0000030/2018
154	D-RSA/45440/2024 RSA/417/2024	MURALIDHAR SAMAL VS SARATA CHANDRA ROUT	SARAT CHANDRA SAMAL VS	// A.D.J. SALIPUR(Cuttack) RFA/0000019/2023
155	D-RVWPET/47232/2024 RVWPET/279/2024	M/S CLEAN N CLEAN, BBSR VS THE DIRECTOR GENERAL, CIPET, HEAD OFFICE, TVK INDUSTRIAL ESTATE, GUINDY, CHENNAI	AMITOSH SIKDAR VS	// ()
156	D-STREV/47526/2024 STREV/42/2024	M/S PARIDA CONSTRUCTION, BBSR VS STATE OF ODISHA	SANTOSH KUMAR MISHRA VS	// ()
157	D-WA/47256/2024 WA/3101/2024	BIMBADHAR BHUINA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// ()
158	D-WA/47266/2024 WA/3102/2024	PREMCHAND CHHATAI VS M/S TATA POWER SOUTHERN ODISHA DISTRIBUTION LTD., BERHAMPUR	GURUDUTTA KAR VS	// ()
159	D-WA/47567/2024	VICE CHANCELLOR ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY BBSR	BBSR BBSRNOJA KUMAR KHUNTIA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/3103/2024	VS	VS	0
		LAXMIKANTA PATTANAYAK		//
160	D-WA/41980/2024	MAMATA MALIK	CHITTA RANJAN PATTNAIK	//
	WA/3104/2024	VS	VS	0
		STATE OF ODISHA		//
161	D-WA/44389/2024	PRAFULLA KUMAR SAHU	SANTOSH KUMAR SWAIN	//
	WA/3105/2024	VS	VS	0
		STATE OF ODISHA		//
162	D-WA/46071/2024	CHANDAN KUMAR MAHAPATRA	BUDHADEV ROUSTRAY	//
	WA/3106/2024	VS	VS	0
		LOKANATH BHOI		//
163	D-WP(C)/46188/2024	RONNY BARIK	SHASHI BHUSAN JENA	//
	WP(C)/28273/2024	VS	VS	0
		STATE OF ODISHA		//
164	D-WP(C)/43034/2024	GHANASHYAM ROUT	BHABA RANJAN KAR	//
	WP(C)/28274/2024	VS	VS	0
		GOVT OF ORISSA		//
165	D-WP(C)/46190/2024	SOUMYA RANJAN MALLICK	SHASHI BHUSAN JENA	//
	WP(C)/28275/2024	VS	VS	0
		STATE OF ODISHA		//
166	D-WP(C)/45338/2024	BIGHNARAJ PUTEI	AKSHAYA KUMAR SAHOO	//
	WP(C)/28276/2024	VS	VS	0
		STATE OF ORISSA		//
167	D-WP(C)/44770/2024	JITENDRA KUMAR SAHOO	SATYANARAYAN MOHAPATRA	//
	WP(C)/28277/2024	VS	VS	0
		COLLECTOR, GANJAM		//
168	D-WP(C)/46253/2024	PRATAP CH. DIGAL @ PRATAP CHANDRA DIGAL	SIDHARTH PRASAD DAS	//
	WP(C)/28278/2024	VS	VS	0
		ODISHA INFORMATION COMMISSION		//
169	D-WP(C)/45341/2024	RADHAKANTA NAG	AKSHAYA KUMAR SAHOO	//
	WP(C)/28279/2024	VS	VS	0
		STATE OF ORISSA		//
170	D-WP(C)/46614/2024	SUKANTI DASH	BIJAYA KUMAR BEHERA 1	//
	WP(C)/28280/2024	VS	VS	0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/45357/2024 WP(C)/28281/2024	STATE OF ODISHA DEBAR MAHAKUD @ MAHAKUR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// // ()
172	D-WP(C)/46254/2024 WP(C)/28282/2024	PRATAP CH. DIGAL @ PRATAP CHANDRA DIGAL VS ODISHA INFORMATION COMMISSION	SIDHARTH PRASAD DAS VS	// // ()
173	D-WP(C)/45862/2024 WP(C)/28283/2024	BHARAT CHANDRA MAHAKUD VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()
174	D-WP(C)/45684/2024 WP(C)/28284/2024	GITA DAS VS SETTLEMENT OFFICER, JOBRA	SUDHIR KUMAR MALLICK VS	// // ()
175	D-WP(C)/46255/2024 WP(C)/28285/2024	PRATAP CH. DIGAL @ PRATAP CHANDRA DIGAL VS ODISHA INFORMATION COMMISSION	SIDHARTH PRASAD DAS VS	// // ()
176	D-WP(C)/46374/2024 WP(C)/28286/2024	KUNTALA PANDA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// // ()
177	D-WP(C)/46257/2024 WP(C)/28287/2024	PRATAP CH. DIGAL @ PRATAP CHANDRA DIGAL VS ODISHA INFORMATION COMMISSION	SIDHARTH PRASAD DAS VS	// // ()
178	D-WP(C)/46421/2024 WP(C)/28288/2024	NEW INDIA (VOLUNTARY ORGANIZATION) VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// // ()
179	D-WP(C)/46556/2024 WP(C)/28289/2024	KANTHI BAG VS STATE OF ODISHA	ABINASH PATTJOSHI VS	// // ()
180	D-WP(C)/46307/2024 WP(C)/28290/2024	SANTOSH KANUNGO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // ()
181	D-WP(C)/46314/2024 WP(C)/28291/2024	ARATI JENA VS STATE OF ODISHA	DAYANIDHI MOHANTY VS	// // ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/46903/2024 WP(C)/28292/2024	BHIMASEN PATTANAİK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
183	D-WP(C)/46308/2024 WP(C)/28293/2024	BABITA PRUSTY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
184	D-WP(C)/46991/2024 WP(C)/28294/2024	M/S. SHARK MINES AND MINERALS PVT LTD. BBSR VS THE CHIEF COMMISSIONER OF GST AND CENTRAL EXCISE, BBSR	DR.KEDAR NATH TRIPATHY VS	// 0 //
185	D-WP(C)/46310/2024 WP(C)/28295/2024	AMRIT JENA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
186	D-WP(C)/47058/2024 WP(C)/28296/2024	RANKAMANI KHETI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
187	D-WP(C)/47003/2024 WP(C)/28297/2024	DIPTIMAYEE SAHOO VS STATE OF ODISHA	SURYA PRAKASH MANAGARAJ VS	// 0 //
188	D-WP(C)/46355/2024 WP(C)/28298/2024	PRATAP CHANDRA DAS VS PRESIDENT OF THE ICAR SOCIETY, NEW DELHI	ER. NAGENDRA KUMAR MOHANTY VS	// 0 //
189	D-WP(C)/47059/2024 WP(C)/28299/2024	JHASA KETAN MANHIRA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
190	D-WP(C)/46305/2024 WP(C)/28300/2024	RANJULATA BEHERA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
191	D-WP(C)/47063/2024 WP(C)/28301/2024	GANESHWAR MOHANTA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
192	D-WP(C)/46593/2024 WP(C)/28302/2024	BHAGYABATI CHOUDHURY VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
193	D-WP(C)/47066/2024	PRAFULLA KUMAR PATRA	RANJIT SAMAL	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/28303/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/46364/2024 WP(C)/28304/2024	SAROJINEE MAJHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
195	D-WP(C)/47176/2024 WP(C)/28305/2024	KAILASH CHANDRA JENA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
196	D-WP(C)/47078/2024 WP(C)/28306/2024	JAGANNATH PRADHAN VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
197	D-WP(C)/47175/2024 WP(C)/28307/2024	GURUBARI DEHURY VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
198	D-WP(C)/46512/2024 WP(C)/28308/2024	GOURANGA BHAGAT VS STATE OF ORISSA	DHANESWAR BEHERA VS	// 0 //
199	D-WP(C)/46594/2024 WP(C)/28309/2024	BHAGYABATI CHOUDHURY VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
200	D-WP(C)/47184/2024 WP(C)/28310/2024	PRASANTA KUMAR PRUSTY VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
201	D-WP(C)/46802/2024 WP(C)/28311/2024	MITHUN PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
202	D-WP(C)/46621/2024 WP(C)/28312/2024	SOUMENDRA KUMAR PANIGRAHI VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
203	D-WP(C)/47188/2024 WP(C)/28313/2024	DAMAYANTI JENA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
204	D-WP(C)/46521/2024 WP(C)/28314/2024	PRADEEP KUMAR SAHU VS	ABHILASH MISHRA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/46640/2024 WP(C)/28315/2024	STATE OF ODISHA ALEKHA KUMAR GARNAYAK VS	DHANESWAR BEHERA VS	// // ()
206	D-WP(C)/47106/2024 WP(C)/28316/2024	STATE OF ODISHA GURU CHARAN SWAIN VS	PANCHANAN SAHOO VS	// // ()
207	D-WP(C)/46804/2024 WP(C)/28317/2024	STATE OF ODISHA SUBHASHREE PADHY VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
208	D-WP(C)/46844/2024 WP(C)/28318/2024	STATE OF ODISHA BANASMITA PRUSTY VS	NALINI KANTA DASH VS	// // ()
209	D-WP(C)/47122/2024 WP(C)/28319/2024	DEBTS RECOVERY TRIBUNAL, CUTTACK LIPIKA NAYAK VS	PARTHA SARATHI DAS VS	// // ()
210	D-WP(C)/47531/2024 WP(C)/28320/2024	STATE OF ODISHA BANKUBIHARI DHIR VS	NIRANJAN LENKA VS	// // ()
211	D-WP(C)/46641/2024 WP(C)/28321/2024	STATE OF ODISHA GANGADHAR JENA VS	SURYAKANTA DASH VS	// // ()
212	D-WP(C)/46679/2024 WP(C)/28322/2024	STATE OF ODISHA RAJANI KANT PADHY VS	SATYAJIT MOHAPATRA (2) VS	// // ()
213	D-WP(C)/46822/2024 WP(C)/28323/2024	STATE OF ODISHA PADMA NAHAK VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
214	D-WP(C)/47536/2024 WP(C)/28324/2024	STATE OF ODISHA MANGAL SINGH VS	NIRANJAN LENKA VS	// // ()
215	D-WP(C)/46642/2024 WP(C)/28325/2024	STATE OF ODISHA MD.SALIM KHAN VS	RASHMI KANTA ACHARYA VS	// // ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/47523/2024 WP(C)/28326/2024	NIRMAL SINGH VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
217	D-WP(C)/44781/2024 WP(C)/28327/2024	GANESWAR SAHOO VS UNION OF INDIA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
218	D-WP(C)/47537/2024 WP(C)/28328/2024	KSHETRA MOHAN SI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
219	D-WP(C)/46987/2024 WP(C)/28329/2024	MANOJ KUMAR ROUSTRAY VS STATE OF ODISHA	ALOK KUMAR DAS VS	// 0 //
220	D-WP(C)/47249/2024 WP(C)/28330/2024	ABHILAS PARIDA VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
221	D-WP(C)/46644/2024 WP(C)/28331/2024	DEBARAJA SAHOO VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
222	D-WP(C)/46424/2024 WP(C)/28332/2024	SONI MULTI SPECIALITY HOSPITAL AND MATERNITY HOME, RAIPUR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //
223	D-WP(C)/45572/2024 WP(C)/28333/2024	ASHOK KUMAR SAHOO VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
224	D-WP(C)/46667/2024 WP(C)/28334/2024	RATNAKAR PARIDA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
225	D-WP(C)/46099/2024 WP(C)/28335/2024	RUDRA PRASAD DASH VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	// 0 //
226	D-WP(C)/46683/2024 WP(C)/28336/2024	RAJANI KANT PADHY VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
227	D-WP(C)/46681/2024	DHRUBA CHARAN PRADHAN	PRAVAT KUMAR NAYAK	//

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :14/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/28337/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/46113/2024 WP(C)/28338/2024	BIJAYA MALLICK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
229	D-WP(C)/47166/2024 WP(C)/28339/2024	BHARATI MATHAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
230	D-WP(C)/46748/2024 WP(C)/28340/2024	ASHOK KUMAR SWAIN VS VICE CHANCELOR, UTKAL UNIVERSITY, BBSR	CHITRA PADHI VS	// 0 //
231	D-WP(C)/45580/2024 WP(C)/28341/2024	ABHAYA KUMAR SAHOO VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
232	D-WP(C)/47169/2024 WP(C)/28342/2024	SIBA PRASAD LENKA VS SUB REGISTRAR KUJANG	BHABANI SANKAR DAS VS	// 0 //
233	D-WP(C)/46757/2024 WP(C)/28343/2024	M.MEENAKSHI VS UNION OF INDIA	TRILOCHAN RATH VS	// 0 //
234	D-WP(C)/47179/2024 WP(C)/28344/2024	OM PRAKASH SHARMA VS UNION OF INDIA	SANTOSH KUMAR MAHANTY VS	// 0 //
235	D-WP(C)/47025/2024 WP(C)/28345/2024	ZARA LATIF VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
236	D-WP(C)/46124/2024 WP(C)/28346/2024	BIDESI PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
237	D-WP(C)/46691/2024 WP(C)/28347/2024	SADANANDA SAHU VS STATE OF ODISHA	BHOJRAJ SETH VS	// 0 //
238	D-WP(C)/47306/2024 WP(C)/28348/2024	SASMITA PRADHANI VS	RANJAN KUMAR ROUT VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/46780/2024 WP(C)/28349/2024	STATE OF ODISHA SANTOSH KUMAR MUDULI VS	HIMANSU SEKHAR DEO VS	// // ()
240	D-WP(C)/47217/2024 WP(C)/28350/2024	STATE OF ODISHA NILAM KUMAR SWAIN VS	SUDEEP KUMAR SARANGI VS	// // ()
241	D-WP(C)/46826/2024 WP(C)/28351/2024	STATE OF ORISSA LADU DAS VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
242	D-WP(C)/47309/2024 WP(C)/28352/2024	STATE OF ODISHA RAMESH CHANDRA BISHI VS	LALATENDU SAMAL VS	// // ()
243	D-WP(C)/46794/2024 WP(C)/28353/2024	STATE OF ODISHA SEBATI RAM VS	MANOJA KUMAR KHUNTIA VS	// // ()
244	D-WP(C)/45742/2024 WP(C)/28354/2024	STATE OF ODISHA TRUPTIMAYEE BHOI VS	SUPRIYO RANJAN MAHAPATRA VS	// // ()
245	D-WP(C)/47398/2024 WP(C)/28355/2024	CHAKRAPANI SAHOO JAYANTA KUMAR NAIK VS	PRASANNA KUMAR NAYAK VS	// // ()
246	D-WP(C)/46807/2024 WP(C)/28356/2024	STATE OF ODISHA RAMESH CHANDRA BISWAL VS	AMITAV TRIPATHY VS	// // ()
247	D-WP(C)/47815/2024 WP(C)/28357/2024	NIRUPAMA NAYAK LATIKA MANJARI ROUT VS	SUSHANTA KUMAR JOSHI VS	// // ()
248	D-WP(C)/46905/2024 WP(C)/28358/2024	STATE OF ODISHA JAGANNATH PANDA VS	AMBIKA PRASAD RAY VS	// // ()
249	D-WP(C)/47260/2024 WP(C)/28359/2024	STATE OF ODISHA RAMACHANDRA ROHIDAS VS	TARUN PATNAIK VS	// // ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/46158/2024 WP(C)/28360/2024	KRUSHNA MOHANTY @ KRUSHNA CHANDRA MOHANTY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
251	D-WP(C)/46865/2024 WP(C)/28361/2024	SAGAR KUMAR MALIK VS BOARD OF SECONDARY EDUCATION, ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
252	D-WP(C)/47450/2024 WP(C)/28362/2024	AJAYA KUMAR MOHANTY VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
253	D-WP(C)/46981/2024 WP(C)/28363/2024	SESAMAL HARIJAN VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
254	D-WP(C)/47288/2024 WP(C)/28364/2024	FIROJ KUMAR TURUK VS STATE TRANSPORT AUTHORITY, CUTTACK	LALIT KUMAR MAHARANA VS	// 0 //
255	D-WP(C)/46619/2024 WP(C)/28365/2024	PRITIK KUMAR PATRA VS THE BRANCH MANAGER, IDFC FIRST BANK, BOLANGIR	RAKESH KUMAR ROUTRAY VS	// 0 //
256	D-WP(C)/46694/2024 WP(C)/28366/2024	PABITRA PADHAN VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
257	D-WP(C)/47466/2024 WP(C)/28367/2024	CHARI @ CHARULATA MOHARANA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
258	D-WP(C)/46935/2024 WP(C)/28368/2024	BASUDEBA NAIK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
259	D-WP(C)/46309/2024 WP(C)/28369/2024	JADABANANDA MOHAPATRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
260	D-WP(C)/47298/2024 WP(C)/28370/2024	CHARANA BARIK VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
261	D-WP(C)/47319/2024	RUPANCHAN SAHU	KRISHNA CHANDRA SAHU	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/28371/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/45988/2024 WP(C)/28372/2024	KAILASH CHANDRA NAYAK VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
263	D-WP(C)/46784/2024 WP(C)/28373/2024	ASHISA KUMAR BEHERA VS REGIONAL MANAGER STATE BANK OF INDIA	BHABANI SANKAR DAS VS	// 0 //
264	D-WP(C)/47614/2024 WP(C)/28374/2024	SIBA SHANKAR PATTANAYAK VS STATE OF ODISHA	BINI MISHRA VS	// 0 //
265	D-WP(C)/47095/2024 WP(C)/28375/2024	GUNANIDHI NAIK VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
266	D-WP(C)/47322/2024 WP(C)/28376/2024	KEYUR BHUSAN BHITRIA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
267	D-WP(C)/47618/2024 WP(C)/28377/2024	LAXMIKANTA PANIGRAHI VS THE COMMISSIONER CT AND GST ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
268	D-WP(C)/46311/2024 WP(C)/28378/2024	UMME SALMA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
269	D-WP(C)/46954/2024 WP(C)/28379/2024	SHYAM SUNDAR NAYAK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
270	D-WP(C)/46786/2024 WP(C)/28380/2024	RABINDRANATH SAHU VS STATE OF ODISHA	DHULESWAR CHOUDHURY VS	// 0 //
271	D-WP(C)/46788/2024 WP(C)/28381/2024	SAILABALA PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
272	D-WP(C)/47346/2024 WP(C)/28382/2024	GAJENDRA BEHURA VS	SANJIB MOHANTY VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/47972/2024 WP(C)/28383/2024	REGISTRAR, UTKAL UNIVERSITY SAHEB PATRA VS THE STATE OF ODISHA	TIRTH KUMAR SAHU VS	// // ()
274	D-WP(C)/46315/2024 WP(C)/28384/2024	DEBADUTTA MISHRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// ()
275	D-WP(C)/47297/2024 WP(C)/28385/2024	ASHOK KUMAR PARIJA VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// ()
276	D-WP(C)/46957/2024 WP(C)/28386/2024	ANNAPURNA MISHRA VS STATE OF ODISHA	MANAS PATI VS	// ()
277	D-WP(C)/47849/2024 WP(C)/28387/2024	S. SATYARAJU VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	// ()
278	D-WP(C)/47974/2024 WP(C)/28388/2024	V.SRINIVASA RAO VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	// ()
279	D-WP(C)/47248/2024 WP(C)/28389/2024	BALASORE MAHILA COLLEGE, BALASORE VS REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION, BBSR	RAGHUNATH SINGH VS	// ()
280	D-WP(C)/46319/2024 WP(C)/28390/2024	RABINDRA KUMAR DAS VS THE CHIEF MANAGER-CUM-AUTHORIZED OFFICER, ASSETS RECOVERY MANAGEMENT BRANCH, CANARA BANK	RAMAKANTA PANDA VS	// ()
281	D-WP(C)/43812/2024 WP(C)/28391/2024	HADUBANDHU NAYAK VS UNION OF INDIA	MANOJ KUMAR NAYAK VS	// ()
282	D-WP(C)/44901/2024 WP(C)/28392/2024	NIRANJAN SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()
283	D-WP(C)/47096/2024 WP(C)/28393/2024	ARUNA KUMAR BEHERA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/47342/2024 WP(C)/28394/2024	SUBASH CHANDRA ADHIKARI VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
285	D-WP(C)/47462/2024 WP(C)/28395/2024	KANHU CHARAN SANDHA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
286	D-WP(C)/47269/2024 WP(C)/28396/2024	HARISH CHANDRA BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
287	D-WP(C)/46429/2024 WP(C)/28397/2024	BIDYADHAR NAIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
288	D-WP(C)/47234/2024 WP(C)/28398/2024	SUMIT KUMAR JENA VS SECY, ODISHA STATE TRANSPORT AUTHORITY, BOARD OF REVENUE BUILDING, CUTTACK	JYOTIRMAYA SAHOO VS	// 0 //
289	D-WP(C)/46801/2024 WP(C)/28399/2024	SISIR KUMAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
290	D-WP(C)/46805/2024 WP(C)/28400/2024	CUTTACK RESINS PVT. LTD. VS RESERVE BANK OF INDIA, BBSR	PRATIK DASH VS	// 0 //
291	D-WP(C)/47271/2024 WP(C)/28401/2024	SACHIDANANDA PALTASINGH VS THE STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
292	D-WP(C)/47285/2024 WP(C)/28402/2024	BANOJA KUMAR PARIDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
293	D-WP(C)/46799/2024 WP(C)/28403/2024	RAJEEV TRIPATHY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
294	D-WP(C)/47805/2024 WP(C)/28404/2024	PRADIPTA KUMAR SARANGI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
295	D-WP(C)/47272/2024	PRAKASH CHANDRA GOUDA	SANJIB KUMAR BHANJADEO	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/28405/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/47893/2024 WP(C)/28406/2024	T. BABITA KUMARI VS STATE OF ODISHA	PURESH PRASAD DASH VS	// 0 //
297	D-WP(C)/47360/2024 WP(C)/28407/2024	DURYODHAN DASH VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //
298	D-WP(C)/46835/2024 WP(C)/28408/2024	SUJATA MALLIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
299	D-WP(C)/46313/2024 WP(C)/28409/2024	SMITA ACHARYA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
300	D-WP(C)/46796/2024 WP(C)/28410/2024	BIJAY PRADHAN VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
301	D-WP(C)/46537/2024 WP(C)/28411/2024	PADMA DASH VS UNION OF INDIA	PABITRA KUMAR NAYAK VS	// 0 //
302	D-WP(C)/47296/2024 WP(C)/28412/2024	PRDEEP KUMAR SAMAL VS COMMISSIONER CUM SECRETARY PANCHAYAT RAJ AND DRINKING WATER DEPTT.	UMMAKANTA SAHOO VS	// 0 //
303	D-WP(C)/47276/2024 WP(C)/28413/2024	SACHIDANANDA PALTASINGH VS THE STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
304	D-WP(C)/47386/2024 WP(C)/28414/2024	JATINDRA DASH VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //
305	D-WP(C)/47330/2024 WP(C)/28415/2024	PRADEEP KUMAR MALIK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
306	D-WP(C)/47458/2024 WP(C)/28416/2024	ALI KRISHNA PANDIT VS	UMA CHARAN MISHRA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/46359/2024 WP(C)/28417/2024	STATE OF ODISHA MANORANJAN DASH VS	SADASIVA PATRA (1) VS	// // ()
308	D-WP(C)/47134/2024 WP(C)/28418/2024	STATE OF ODISHA MAHENDRA KUMAR MUDULI VS	SANJIB MOHANTY VS	// // ()
309	D-WP(C)/47329/2024 WP(C)/28419/2024	THE REGISTRAR, UTKAL UNIVERSITY MANASI SINHA VS	JYOTIRMAY GUPTA VS	// // ()
310	D-WP(C)/46589/2024 WP(C)/28420/2024	STATE OF ODISHA BHAGYABATI CHOUDHURY VS	BIDESH RANJAN BEHERA VS	// // ()
311	D-WP(C)/47465/2024 WP(C)/28421/2024	STATE OF ODISHA NIRMAL CHANDRA JENA VS	KUNAL KUMAR SWAIN VS	// // ()
312	D-WP(C)/47546/2024 WP(C)/28422/2024	STATE OF ODISHA MRINALINI PADHI VS	ANAND PRAKASH DAS VS	// // ()
313	D-WP(C)/46389/2024 WP(C)/28423/2024	STATE OF ODISHA BHAGIRATHI SAHOO VS	SUDHIR KUMAR MALLICK VS	// // ()
314	D-WP(C)/47467/2024 WP(C)/28424/2024	STATE OF ODISHA SWATIREKHA KHATUA VS	TUSHAR KANTI SATAPATHY VS	// // ()
315	D-WP(C)/47582/2024 WP(C)/28425/2024	STATE OF ODISHA JAGDISH CHANDRA BARIK VS	PRIYA RANJAN SINGH VS	// // ()
316	D-WP(C)/46838/2024 WP(C)/28426/2024	STATE OF ODISHA TARINI SAHU VS	BEDA PRAKASH PANDA VS	// // ()
317	D-WP(C)/46907/2024 WP(C)/28427/2024	ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BRAMPHAPUR SANTILATA NAYAK VS	JITENDRA KUMAR LENKA VS	// // ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/46515/2024 WP(C)/28428/2024	SANGHAMITRA KAR VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// 0 //
319	D-WP(C)/46590/2024 WP(C)/28429/2024	BHAGYABATI CHOUDHURY VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
320	D-WP(C)/47930/2024 WP(C)/28430/2024	SATYA PRAKASH NANDA VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
321	D-WP(C)/47480/2024 WP(C)/28431/2024	ASHWINI KUMAR SAHU VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	// 0 //
322	D-WP(C)/46841/2024 WP(C)/28432/2024	DINABANDHU SAMAL VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	// 0 //
323	D-WP(C)/47317/2024 WP(C)/28433/2024	MADHABANANDA SAMAL VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
324	D-WP(C)/46388/2024 WP(C)/28434/2024	DR.NILANCHALA PRADHAN VS STATE OF ORISSA	NIRANJAN PRASAD PATRA VS	// 0 //
325	D-WP(C)/46800/2024 WP(C)/28435/2024	BIJAYARANI MISHRA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
326	D-WP(C)/46915/2024 WP(C)/28436/2024	PRAFULLA KUMAR RATH VS BHUBANESWAR MUNICIPAL CORPORATION, BBSR	BISHNU PRASAD PRADHAN VS	// 0 //
327	D-WP(C)/47255/2024 WP(C)/28437/2024	JENISH UTHAN SINGH @ UTHANSINGH VS REVENUE DIVISIONAL COMMISSIONER , SOUTHERN DIVISION ODISHA	DR. SIMANCHALLA RANJIT VS	// 0 //
328	D-WP(C)/47320/2024 WP(C)/28438/2024	PRABODHA KUMAR DASH VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
329	D-WP(C)/46842/2024	DHANARAJ SAHU	ABINASH PATTJOSHI	//

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :14/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/28439/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/46969/2024 WP(C)/28440/2024	MANTU SASMAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
331	D-WP(C)/47242/2024 WP(C)/28441/2024	PRAGNYA PARAMITA GARANAYAK VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// 0 //
332	D-WP(C)/47246/2024 WP(C)/28442/2024	BALASORE MAHILA COLLEGE,BALASORE VS REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION	RAGHUNATH SINGH VS	// 0 //
333	D-WP(C)/43957/2024 WP(C)/28443/2024	MANAGOBINDA BEHURA VS COLLECTOR, KENDRAPARA	BHABARANJAN KAR VS	// 0 //
334	D-WP(C)/45584/2024 WP(C)/28444/2024	JAYAKRUSHNA SINGH VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
335	D-WP(C)/47956/2024 WP(C)/28445/2024	L.SRINIVAS RAO VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	// 0 //
336	D-WP(C)/47504/2024 WP(C)/28446/2024	BINAYA BHUSAN MOHAPATRA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
337	D-WP(C)/43923/2024 WP(C)/28447/2024	RABI NARAYAN BEHERA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
338	D-WP(C)/45611/2024 WP(C)/28448/2024	BIKASH CHANDRA HALDAR VS THE DEPUTY CHIEF LABOUR COMMISSIONER	MANAS KUMAR CHAND VS	// 0 //
339	D-WP(C)/47742/2024 WP(C)/28449/2024	DINESH KUMAR AGARWALA VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	// 0 //
340	D-WP(C)/44707/2024 WP(C)/28450/2024	BIMALA TAKRI VS	DHANOJ KUMAR SAHOO VS	// 0

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :14/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/46846/2024 WP(C)/28451/2024	STATE OF ODISHA TIRTHABASI SAHU VS	ABINASH PATTJOSHI VS	// // ()
342	D-WP(C)/45650/2024 WP(C)/28452/2024	STATE OF ODISHA NARAYAN BARAL VS	SOUMYA RANJAN MOHANTY VS	// // ()
343	D-WP(C)/47553/2024 WP(C)/28453/2024	UNION OF INDIA DURGA PRASAD DALAI VS	SAPAN KUMAR PAL VS	// // ()
344	D-WP(C)/46383/2024 WP(C)/28454/2024	STATE OF ODISHA KUNJABIHARI CHHATRIA VS	NIRANJAN PRASAD PATRA VS	// // ()
345	D-WP(C)/45483/2024 WP(C)/28455/2024	STATE OF ORISSA GURUBARI DEHURY VS	PRASANTA KUMAR SATAPATHY VS	// // ()
346	D-WP(C)/46845/2024 WP(C)/28456/2024	STATE OF ODISHA M/S. KANUNGO INSTITUTE OF DIABETES SPECIALITIES PVT LTD VS	DILLIP KUMAR MOHANTY VS	// // ()
347	D-WP(C)/45660/2024 WP(C)/28457/2024	THE UNION OF INDIA SOUMYA RANJAN BHOI VS	ABHILASH MISHRA VS	// // ()
348	D-WP(C)/46818/2024 WP(C)/28458/2024	STATE OF ODISHA SANJAY JAIN VS	PRABODHA CHANDRA NAYAK VS	// // ()
349	D-WP(C)/46317/2024 WP(C)/28459/2024	STATE OF ODISHA KALPANA SAMAL VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
350	D-WP(C)/47970/2024 WP(C)/28460/2024	STATE OF ODISHA BRAJA KISHORE SWAIN VS	RAMAKANTA SARANGI VS	// // ()
351	D-WP(C)/47275/2024 WP(C)/28461/2024	STATE OF ODISHA MAA BHARATI GO SEVA KENDRA, BALESWAR VS	JAGAJIBAN PRADHAN VS	// // ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/46827/2024 WP(C)/28462/2024	SANATAN PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
353	D-WP(C)/46851/2024 WP(C)/28463/2024	LAXMI NARAYAN PADHI VS THE STATE CONSUMER DISPUTE REDRESSAL COMMISSION, ODISHA	PANCHANAN PANIGRAHI VS	// 0 //
354	D-WP(C)/47351/2024 WP(C)/28464/2024	RANJIT KUMAR RAUTA VS COLLECTOR CUM DIST.MAGISTRATE GANJAM	KISHORE KUMAR MISHRA VS	// 0 //
355	D-WP(C)/45502/2024 WP(C)/28465/2024	KORAPRASAD MOHANTY VS ADDL CHIEF SECRETARY WATER RESOURCES DEPARTMENT, BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
356	D-WP(C)/45661/2024 WP(C)/28466/2024	TANU PADHAN VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
357	D-WP(C)/46318/2024 WP(C)/28467/2024	MINATI DAS VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
358	D-WP(C)/47435/2024 WP(C)/28468/2024	ABHIMANYU CHAND VS UTKAL UNIVERSITY, BBSR	SANJIB MOHANTY VS	// 0 //
359	D-WP(C)/46885/2024 WP(C)/28469/2024	MINAKSHI NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
360	D-WP(C)/47396/2024 WP(C)/28470/2024	PRASANNA KUMAR MOHAPATRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
361	D-WP(C)/47365/2024 WP(C)/28471/2024	PRAVAKAR MOHAPATRA VS UTKAL UNIVERSITY	SANJIB MOHANTY VS	// 0 //
362	D-WP(C)/46938/2024 WP(C)/28472/2024	GOBINDA NAIK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
363	D-WP(C)/46320/2024	SARAT CHANDRA LENKA	BIJAYA KUMAR BEHERA 1	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/28473/2024	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/47410/2024 WP(C)/28474/2024	SARANGA BEHERA VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// 0 //
365	D-WP(C)/45770/2024 WP(C)/28475/2024	JYOTSHNARANI PRADHAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
366	D-WP(C)/47445/2024 WP(C)/28476/2024	TRILOCHAN MAHAKUD VS UTKAL UNIVERSITY, BBSR	SANJIB MOHANTY VS	// 0 //
367	D-WP(C)/47460/2024 WP(C)/28477/2024	WADA SIMANCHALA RAO VS PRINCIPAL ACCOUNT GENERAL, BBSR	PRASANNA KUMAR MISHRA VS	// 0 //
368	D-WP(C)/46942/2024 WP(C)/28478/2024	JHUNUBALA SWAIN VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// 0 //
369	D-WP(C)/46045/2024 WP(C)/28479/2024	JYOSHARANI PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
370	D-WP(C)/47984/2024 WP(C)/28480/2024	MUTHOOT FINCORP LIMITED, KERALA VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	// 0 //
371	D-WP(C)/46108/2024 WP(C)/28481/2024	RANASINGH MALLCK VS STATE OF ORISSA	PRAHALLAD SAHU VS	// 0 //
372	D-WP(C)/47493/2024 WP(C)/28482/2024	GOPAKANAHU BEHERA VS UTKAL UNIVERSITY	SANJIB MOHANTY VS	// 0 //
373	D-WP(C)/47464/2024 WP(C)/28483/2024	BHAKTABANDHU PRADHAN VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //
374	D-WP(C)/47975/2024 WP(C)/28484/2024	PRADIPTA KUMAR SAHOO VS	DR. BINODA KUMAR MISHRA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-WP(C)/47983/2024 WP(C)/28485/2024	STATE OF ODISHA SARBESWAR DAS VS	MANOJA KUMAR KHUNTIA VS	// // ()
376	D-WP(C)/47273/2024 WP(C)/28486/2024	STATE OF ODISHA MANAS KUMAR MALLICK VS	SUBHENDU KUMAR NAYAK VS	// // ()
377	D-WP(C)/46361/2024 WP(C)/28487/2024	THE STATE OF ODISHA LAXMINARAYAN SETHI VS	KULDEEP MOHANTY VS	// // ()
378	D-WP(C)/46065/2024 WP(C)/28488/2024	STATE OF ODISHA SUDHANSUBALA TRIPATHY VS	SANDHYARANI PANI VS	// // ()
379	D-WP(C)/46931/2024 WP(C)/28489/2024	COMMISSIONER CUM SECRETARY, DEPTT. OF HIGHER EDUCATION JAGAN KUMAR MALIK VS	TARUN PATNAIK VS	// // ()
380	D-WP(C)/47331/2024 WP(C)/28490/2024	STATE OF ODISHA JAGADISH RAY VS	MANOJA KUMAR KHUNTIA VS	// // ()
381	D-WP(C)/47533/2024 WP(C)/28491/2024	STATE OF ODISHA JAGABANDHU MUNI VS	SAMIR KUMAR MISHRA VS	// // ()
382	D-WP(C)/47208/2024 WP(C)/28492/2024	STATE OF ODISHA GHANASHYAM BHOI VS	TUKUNA KUMAR MISHRA VS	// // ()
383	D-WP(C)/46266/2024 WP(C)/28493/2024	STATE OF ODISHA SASANKA PRADHANI VS	SOBHANA SAHOO VS	// // ()
384	D-WP(C)/47985/2024 WP(C)/28494/2024	STATE OF ODISHA SUKANTILATA MISHRA VS	PRITAM KUMAR MOHANTY VS	// // ()
385	D-WP(C)/47436/2024 WP(C)/28495/2024	STATE OF ODISHA DHULIRAM BISWAL VS	MANAS RANJAN KHATUA VS	// // ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-WP(C)/46368/2024 WP(C)/28496/2024	RABINARAYAN SAMANTARAY VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
387	D-WP(C)/47385/2024 WP(C)/28497/2024	PRAVAKAR JENA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
388	D-WP(C)/47438/2024 WP(C)/28498/2024	SULEMAN NAG VS CHIEF GENERAL MANAGER NALCO, BBSR	SATYAJIT MOHAPATRA (2) VS	// 0 //
389	D-WP(C)/47779/2024 WP(C)/28499/2024	LIPU KUMAR PANDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
390	D-WP(C)/47160/2024 WP(C)/28500/2024	THE SECY, BERHAMPUR DEVELOPMENT AUTHORITY, BERHAMPUR VS B.VEERABHADRA RAO	MANOJ KUMAR PANDA VS	// 0 //
391	D-WP(C)/47439/2024 WP(C)/28501/2024	AJAYA KUMAR SETHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
392	D-WP(C)/47782/2024 WP(C)/28502/2024	LAXMAN SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
393	D-WP(C)/46947/2024 WP(C)/28503/2024	BAIKUNTHANATH MAHAPATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
394	D-WP(C)/41951/2024 WP(C)/28504/2024	DHANESWAR SOREN VS UNION OF INDIA	SAILABALA JENA VS	// 0 //
395	D-WP(C)/45571/2024 WP(C)/28505/2024	SACHIDANANDA MISHRA VS STATE OF ORISSA	NIRANJAN PRASAD PATRA VS	// 0 //
396	D-WP(C)/46984/2024 WP(C)/28506/2024	SARAT CHANDRA SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
397	D-WP(C)/46507/2024	SANJAY KUMAR PALATA	SHASHI BHUSAN JENA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/28507/2024	VS STATE OF ODISHA	VS	0 //
398	D-WP(C)/47440/2024 WP(C)/28508/2024	GULIA PAHADASINGH VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
399	D-WP(C)/47201/2024 WP(C)/28509/2024	GOPABANDHU SAMANTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
400	D-WP(C)/45578/2024 WP(C)/28510/2024	PRASANTA KUMAR RATH VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //
401	D-WP(C)/47000/2024 WP(C)/28511/2024	RASMITA BARIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
402	D-WP(C)/47980/2024 WP(C)/28512/2024	KRUSHNA CHANDRA TRIPATHY VS THE EXECUTIVE ENGINEER, DIVISION NO 4, BBSR DEVELOPMENT AUTHORITY, KHURDA	SATYA PRAKASH SATAPATHY VS	// 0 //
403	D-WP(C)/47286/2024 WP(C)/28513/2024	PANCHANAN KAMP VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
404	D-WP(C)/47287/2024 WP(C)/28514/2024	GAJENDRANATH DAS VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
405	D-WP(C)/47064/2024 WP(C)/28515/2024	ANIL KUMAR PADHI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
406	D-WP(C)/47355/2024 WP(C)/28516/2024	HRUSIKESH BEHURA VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //
407	D-WP(C)/47800/2024 WP(C)/28517/2024	M/S SHREE BIMAL OXYGEN AND MINERALS PVT. LTD., CUTTACK VS THE URBAN COOPERATIVE BANK LTD., CUTTACK	SOUMYA JYOTI BISWAL VS	// 0 //
408	D-WP(C)/47065/2024 WP(C)/28518/2024	NIRANJAN PADHAN VS	RANJIT SAMAL VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-WP(C)/46959/2024 WP(C)/28519/2024	STATE OF ODISHA BIJAYA KUMARI PATNAIK VS SENIOR ACCOUNTS OFFICER, BBSR	RAMESH CHANDRA SWAIN VS	// // ()
410	D-WP(C)/47405/2024 WP(C)/28520/2024	AKHILA RAM JENA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// // ()
411	D-WP(C)/46824/2024 WP(C)/28521/2024	ROHAN KUMAR ROUT VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // ()
412	D-WP(C)/47071/2024 WP(C)/28522/2024	DINABANDHU PARIDA VS DIG OF POLICE , C.R.P.F KHURDA	SANGRAM KUMAR SINGH VS	// // ()
413	D-WP(C)/47406/2024 WP(C)/28523/2024	SIDHESWAR BEHERA VS STATE OF ODISHA	SOUGAT DASH VS	// // ()
414	D-WP(C)/47083/2024 WP(C)/28524/2024	BIMALINI BISWAL VS COLLECTOR, PURI	BRAJA MOHAN SARANGI VS	// // ()
415	D-WP(C)/47451/2024 WP(C)/28525/2024	PRASANTA KUMAR PARIDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
416	D-WP(C)/46967/2024 WP(C)/28526/2024	CHARANA MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // ()
417	D-WP(C)/47448/2024 WP(C)/28527/2024	HIMANSU HATI VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// // ()
418	D-WP(C)/47588/2024 WP(C)/28528/2024	JHANSI MOHANTY VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// // ()
419	D-WP(C)/47692/2024 WP(C)/28529/2024	ANJAN KUMAR BRAMHA VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// // ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-WP(C)/44831/2024 WP(C)/28530/2024	SATYA NARAYAN SHARMA VS SWETA KUMARI	NIRANJAN PRASAD PATRA VS	// () //
421	D-WP(C)/47141/2024 WP(C)/28531/2024	KALPATARU JENA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// () //
422	D-WP(C)/45641/2024 WP(C)/28532/2024	KRUPASINDHU SAHOO VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// () //
423	D-WP(C)/45009/2024 WP(C)/28533/2024	SRIKANTA KUMAR BEHERA VS STATE OF ODISHA	SESHADEV DASH VS	// () //
424	D-WP(C)/47323/2024 WP(C)/28534/2024	BALARAM SAHU VS STATE OF ODISHA	ANIL KUMAR DAS VS	// () //
425	D-WP(C)/47251/2024 WP(C)/28535/2024	PRAMOD KUMAR JENA VS INDIAN BANK, KHURDA	ABHILASH MISHRA VS	// () //
426	D-WP(C)/47446/2024 WP(C)/28536/2024	KIRTAN BIHARI NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
427	D-WPCRL/32998/2024 WPCRL/131/2024	ASHOK MUDULI VS STATE OF ODISHA	ARIJEET MISHRA VS	ANGUL SADAR PS /573 /2024 () //
428	D-WPCRL/33350/2024 WPCRL/132/2024	PRASANTA GOCHHAYAT VS STATE OF ODISHA	RAJLAXMI BISWAL VS	GOPALPRASAD /294 /2024 () //
429	D-ABLAPL/34006/2024 ABLAPL/12845/2024	DEEPAK KUMAR BEHERA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	DHUSURI /355 /2024 () //
430	D-ABLAPL/34023/2024 ABLAPL/12846/2024	TAPAS KUMAR NARENDRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	CHANDAKA P.S. /359 /2024 () //
431	D-ABLAPL/34073/2024	SANJAY KUMAR JENA @ SANJAY JENA	SUSANTA KUMAR LENKA	JATNI P.S. /258 /2020

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/12847/2024	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/34106/2024 ABLAPL/12848/2024	PRABHAT KUMAR MISHRA @ PRAVAT KUMAR MISHRA VS STATE OF ODISHA(VIG.)	ANUPAM DASH VS	BALASORE VIGILANCE /30 /2003 () //
433	D-ABLAPL/32191/2024 ABLAPL/12849/2024	MAGASIRA SETHI VS STATE OF ODISHA	NIRANJAN PANDA VS	DUNGURIPALI /230 /2024 () //
434	D-ABLAPL/34121/2024 ABLAPL/12850/2024	DASARATHI NAYAK @ DASHU VS STATE OF ODISHA	SATYASHREE MOHANTY VS	MANCHESWAR P.S. /607 /2024 () //
435	D-ABLAPL/32669/2024 ABLAPL/12851/2024	KARTIK PATI @ KARTIKESWAR PATI VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	SUKINDA /318 /2024 () //
436	D-ABLAPL/33636/2024 ABLAPL/12852/2024	SAMARPAN ROUT VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	TIRTOL /540 /2024 () //
437	D-ABLAPL/34125/2024 ABLAPL/12853/2024	HALIA NAYAK @ HALADHARA PANIGRAHI VS STATE OF ODISHA	SURYAKANTA JENA VS	TANGI (KHURDA) /738 /2024 () //
438	D-ABLAPL/33743/2024 ABLAPL/12854/2024	SK IMRAN @ SADDAM VS STATE OF ODISHA	RONALISHA PRADHAN VS	JATNI P.S. /275 /2024 () //
439	D-ABLAPL/33997/2024 ABLAPL/12855/2024	RANJAN NAYAK VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	/ /0 () //
440	D-ABLAPL/33829/2024 ABLAPL/12856/2024	SARAT BEHERA VS STATE OF ODISHA	AVIRAM PATRA VS	TALCHER TOWN /103 /2024 () //
441	D-ABLAPL/34025/2024 ABLAPL/12857/2024	DEBABRATA SAHU VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	/ /0 () //
442	D-ABLAPL/33833/2024 ABLAPL/12858/2024	SOUMYARANJAN SWAIN VS	BASANTA KUMAR NANDA VS	SONEPUR /355 /2024 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/34049/2024 ABLAPL/12859/2024	STATE OF ODISHA PAPU@TAPAS KUMAR PANIGRAHI VS	KHUSBU PANIGRAHI VS	// BALASORE SADAR /449 /2024 ()
444	D-ABLAPL/33734/2024 ABLAPL/12860/2024	STATE OF ODISHA SUDAM SAHU VS	CHANDAN SAMANTARAY VS	// VIGILANCE PS (BERHAMPUR) /66 /2017 ()
445	D-ABLAPL/34099/2024 ABLAPL/12861/2024	STATE OF ODISHA SHIBARAMA @ SIBARAM GOUDA VS	ANUPAM DASH VS	// CHATRAPUR /367 /2024 ()
446	D-ABLAPL/33889/2024 ABLAPL/12862/2024	STATE OF ODISHA SEKHAR SETHI VS	PRAFULLA KUMAR BISWAL VS	// RAJKANIKA /453 /2024 ()
447	D-ABLAPL/34068/2024 ABLAPL/12863/2024	STATE OF ODISHA PADIP MULI @ PADIPA MULI @ PADA MULI VS	SURYAKANTA DWIBEDI VS	// FATEGARH /282 /2024 ()
448	D-ABLAPL/34101/2024 ABLAPL/12864/2024	STATE OF ODISHA DEEPAK KUMAR PADHI VS	ANUPAM DASH VS	// CHAMAKHANDI /402 /2024 ()
449	D-ABLAPL/34102/2024 ABLAPL/12865/2024	STATE OF ODISHA BUGURU LACHHAYA @ B.LACHHAYA VS	ANUPAM DASH VS	// CHAMAKHANDI /48 /2023 ()
450	D-ABLAPL/34132/2024 ABLAPL/12866/2024	STATE OF ODISHA SIPUN MAJHI VS	JAYANTA KUMAR MAJHI VS	// BALASORE TOWN /229 /2024 ()
451	D-ABLAPL/34134/2024 ABLAPL/12867/2024	STATE OF ODISHA KUMARI @ AMIYA KUMAR ROUT VS	BHARAT BHUSAN ROURAY VS	// PLANTSITE /853 /2024 ()
452	D-ABLAPL/33702/2024 ABLAPL/12868/2024	STATE OF ODISHA ALAN BEHERA VS	SIDDHARTH PRASAD MISHRA VS	// TUREIKELA /230 /2024 ()
453	D-ABLAPL/34032/2024 ABLAPL/12869/2024	STATE OF ODISHA TARUA MOHANTY @ TARUN KANTA MOHANTY VS STATE OF ODISHA	BIKASH KUMAR KUND VS	// MANCHESWAR P.S. /612 /2024 () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
454	D-ABLAPL/31192/2024 ABLAPL/12870/2024	RAMA CHANDRA PRADHAN @ RAM VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /373 /2024 () //
455	D-ABLAPL/34086/2024 ABLAPL/12871/2024	B.JAGANNATH PATRA @ B.JAGANATH PATRO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /286 /2024 () //
456	D-ABLAPL/31551/2024 ABLAPL/12872/2024	NAMITA SINGH VS STATE OF ODISHA	CHINAMAYA KUMAR SAHU VS	ANANDAPUR /86 /2024 () //
457	D-ABLAPL/34091/2024 ABLAPL/12873/2024	SIBA SANKAR PRADHAN @ SIVARAM PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHAMAKHANDI /291 /2024 () //
458	D-ABLAPL/33586/2024 ABLAPL/12874/2024	PRADYUMNA PRADHAN VS STATE OF ODISHA	BABITA DAS VS	BANARAPAL /443 /2024 () //
459	D-ABLAPL/34138/2024 ABLAPL/12875/2024	PANDIT SAHU VS STATE OF ODISHA	ABAKASH NANDA VS	KESINGA /403 /2023 () //
460	D-ABLAPL/33897/2024 ABLAPL/12876/2024	TAPAS NAYAK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	//0 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY 2(A)CC/0000200/2024
461	D-ABLAPL/34159/2024 ABLAPL/12877/2024	ADITYA KUMAR MOHAPATRA VS STATE OF ODISHA	RAMA CHANDRA MOHANTY VS	//0 () //
462	D-ABLAPL/34183/2024 ABLAPL/12878/2024	MD MOHASIN VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	LALBAG /224 /2024 () //
463	D-ABLAPL/33941/2024 ABLAPL/12879/2024	BHAGABAN CH. DAS @ BHAGA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	CHANDAPUR /118 /2024 () //
464	D-ABLAPL/34168/2024 ABLAPL/12880/2024	NATHA KUMAR BHOLA VS STATE OF ODISHA	BIDHUBHUSANA MOHAPATRA VS	MAHAKALPARA /222 /2024 () //
465	D-ABLAPL/33945/2024	ASIT KUMAR BEHURIA	NRUSINGH CH. ROUT	RAJKANIKA /431 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/12881/2024	VS STATE OF ODISHA	VS	() //
466	D-ABLAPL/34174/2024 ABLAPL/12882/2024	NIRANJAN BHOLA VS STATE OF ODISHA	BIDHUBHUSANA MOHAPATRA VS	MAHAKALPARA /222 /2024 () //
467	D-ABLAPL/34179/2024 ABLAPL/12883/2024	PARSURAM JENA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BONTH /173 /2024 () //
468	D-ABLAPL/34189/2024 ABLAPL/12884/2024	KAMARDIN @ KAMAR SAJUDDIN KHAN VS STATE OF ODISHA	PRATIK DASH VS	ANANDAPUR /292 /2024 () //
469	D-ABLAPL/34215/2024 ABLAPL/12885/2024	SURESH KUMAR BEHERA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KOREI /406 /2024 () //
470	D-ABLAPL/33959/2024 ABLAPL/12886/2024	DUKHANASAN LUI VS STATE OF ODISHA	JAGABANDHU SAHU VS	JAGDALPUR /165 /2024 () //
471	D-ABLAPL/33967/2024 ABLAPL/12887/2024	LUZUN KUMAR DAS VS STATE OF ODISHA	NIRANJAN LENKA VS	TIGIRIA /49 /2024 () //
472	D-ABLAPL/34021/2024 ABLAPL/12888/2024	BALARAM DALABEHERA VS STATE OF ODISHA	MRUTYUNJAYA MAHARANA VS	BAIDYANATHPUR /528 /2024 () //
473	D-ABLAPL/34126/2024 ABLAPL/12889/2024	ARUN KUMAR NATH VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /592 /2024 () //
474	D-ABLAPL/34139/2024 ABLAPL/12890/2024	MAHESWAR DAS VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	AIRPORT /336 /2024 () //
475	D-ABLAPL/34140/2024 ABLAPL/12891/2024	SANTOSH @ SANTU @ JYOTI RANJAN JENA VS STATE OF ODISHA	SATYABRATA DASH VS	BADACHANA /477 /2024 () //
476	D-ABLAPL/34227/2024 ABLAPL/12892/2024	BIJAY NAYAK VS	AMITAV TRIPATHY VS	NAYAGARH /416 /2024 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
477	D-ABLAPL/34142/2024 ABLAPL/12893/2024	STATE OF ODISHA SARI MAJHI VS	SATYABRATA DASH VS	// BANGRIPOSI /241 /2024 ()
478	D-ABLAPL/34231/2024 ABLAPL/12894/2024	STATE OF ODISHA MADAN MOHAN BARIK @ MADAN BARIK VS	SOUMYA RANJAN MOHANTY VS	// NIHALPRASAD /208 /2024 ()
479	D-ABLAPL/34233/2024 ABLAPL/12895/2024	STATE OF ODISHA LIPI NAYAK VS	AMITAV TRIPATHY VS	// NAYAGARH /416 /2024 ()
480	D-ABLAPL/34186/2024 ABLAPL/12896/2024	STATE OF ODISHA MD ZEESHAN VS	PRAMODA KUMAR MISHRA VS	// LALBAG /224 /2024 ()
481	D-ABLAPL/34187/2024 ABLAPL/12897/2024	STATE OF ODISHA JYOTI RANJAN DAS VS	PRANAB RANJAN CHHATOI VS	// CUTTACK SADAR /252 /2024 ()
482	D-ABLAPL/34296/2024 ABLAPL/12898/2024	STATE OF ODISHA RATIKANTA MAJHI VS	SATYABRATA DASH VS	// BANGRIPOSI /241 /2024 ()
483	D-ABLAPL/34286/2024 ABLAPL/12899/2024	STATE OF ODISHA BHAKTA BANDHU NAIK VS	SURYA KANTA PRADHAN VS	// BAGDIA /211 /2024 ()
484	D-ABLAPL/34298/2024 ABLAPL/12900/2024	STATE OF ODISHA JYOTSNARANI GIRI VS	APARESH BHOI VS	// CHHEND /183 /2024 ()
485	D-ABLAPL/34289/2024 ABLAPL/12901/2024	STATE OF ODISHA LACHHMAN BHOI VS	BHARAT BHUSAN ROUSTRAY VS	// //0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug
486	D-ABLAPL/31612/2024 ABLAPL/12902/2024	STATE OF ODISHA SOUMYA RANJAN MEHER VS	DIPTI RANJAN BHOKTA VS	2(B)CC/000024/2024 DABUGAM /142 /2024 ()
487	D-ABLAPL/31631/2024 ABLAPL/12903/2024	STATE OF ODISHA GANESH HANTAL VS	MANORANJAN PADHY VS	// BOIPARIGUDA /52 /2024 ()
		STATE OF ODISHA		//

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
488	D-ABLAPL/34235/2024 ABLAPL/12904/2024	GYANARANJAN MOHANTY VS STATE OF ODISHA	ANIRUDHA DAS VS	GONDIA /329 /2024 () //